

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:369  
ANSWERED ON:22.08.2006  
ADIVASI MAHILA SASHAKTIKARAN YOJANA .  
Mahto Shri Tek Lal

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) The details of the number of women benefited under National Scheduled Tribes Finance and Development Corporation sponsored Adivasi Mahila Sashaktikaran Yojana (AMSY) during each of the last three years and the current year;
- (b) Whether AMSY is being satisfactorily run all over the country particularly in Jharkhand;
- (c) If so, the details thereof, State-wise;
- (d) Whether the allocated amount under AMSY is being properly utilized and distributed among the needy people; and
- (e) If so, the details thereof, State-wise?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P. R. KYNDIAH)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 369 FOR 22.8.2006  
REGADING ADIVASI MAHILA SASHAKTIKARAN YOJANA

(a) to (e) : The Adivasi Mahila Sashaktikaran Yojana (AMSY) is an exclusive concessional scheme for the economic development of eligible ST women. This scheme was launched by the NSTFDC in the year 2002. Under this scheme, concessional financial assistance is made available to eligible ST women for undertaking income generating activities.

The State Channelizing Agency-wise details of amount of loan sanctioned, funds disbursed and utilization reported thereof till 31.07.2006 under the AMSY scheme for the period 2003-04 to 2006-07 along with the number of women beneficiaries, are given in Annex-I. The State of Jharkhand has not made any proposal for financial assistance under the AMSY to NSTFDC so far.

NSTFDC allocates its funds to all the States/ UTs which have tribal population on the basis of the proportion of the total population of the State/ UT to the total ST population of the country and no specific allocation for the AMSY scheme is made. However, NSTFDC advises its Channelising Agencies to avail maximum funds for providing highly concessional financial assistance to the eligible ST women under AMSY. Based on the need of eligible women identified by the Channelizing Agencies, during the period 2003-04 to 2006-07, Rs. 3367.15 lakh have been sanctioned out of which Rs. 2354.00 lakh has been disbursed by the NSTFDC and Rs.992.83 lakh has been reported as utilized by the Channelizing Agencies. Further release of fund depends on proper utilization of funds by the Channelizing Agencies for the purpose for which it was sanctioned and disbursed.